(b) if so, whether any steps are being taken to counteract the same?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir, hot to our knowledge.

(b) Does not arise.

Shri K. Subrahmanyam: Is the Government's information based on investigation?

Dr. Keskar: Yes, Sir.

GOVERNMENT HOUSING FACTORY

*463. Shri A. K. Gopaian: Will the Minister of Production be pleased to state:

(a) whether Government propose to place a report of the working of the Government Housing Factory, with figures regarding the total money invested in it, the losses incurred, etc.; and

(b) who were responsible for the losses, if any, incurred to the State's finance with regard to the Housing Factory and what action, if any, was taken in the matter?

The Minister of Production (Shri K. C. Reddy): (a) A short report of the working of the Factory with a statement of expenditure incurred on the factory upto 30th April 1952 is placed on the Table of the House [See Appendix III, annexure No. 14.]

(b) The fact of an absolute loss has not yet been established definitely, as utilising the Factory for the production of pre-fabricated houses of a type different from the one originally contemplated is under the active consideration of Government.

Shri A. K. Gopalan: What were the terms of the contract with Messrs. Engineers of India, and when they failed to fulfil their contract, what steps were taken against them?

Shri K. C. Reddy: I cannot go into all the details, but necessary steps have been taken in this behalf; it is too early to say as to what final steps will be taken by the Government.

Shri A. K. Gopalan: Was any compensation demanded from them?

Shri K. C. Reddy: I should like to have notice to give further details in • this regard.

Shri A. K. Gopalan: May I know if any further advances have been made to the Indo-Swedish firm by the Government of India?

Shri K. C. Reddy: No, Sir.

Oral Answers

Shri A. H. Gopsian: What is the meaning of "the fact of an absolute loss has not yet been established definitely"?

Shri E. C. Reddy: The anticipated loss, as the statement shows, is about Rs. 19 lakhs, but we cannot at this stage declare that it is an absolute loss, as we have got proposals to utilise this factory for different purposes. And what may be considered to be a loss now might not turn out to be a loss utilimately.

सादी-उत्पादन

*४६४. भी आर ऐस॰ तिकारी: क्या वाणिज्य तथा उक्षोग मंत्री यह क्तलाने की क्रमा करेंगे:

(क) क्या खादीं का उत्पादन कलने के लिये केन्द्रीय सरकार ने कोई योजना तैयार की है या उस पर विचार कर रही है;

(स) क्या गत वर्ष सरकार ने अन्य मंत्रालयों को सादी का उपयोग बढ़ाने के बारे में आदेझ दिये थे :

(ग) यदि दिये थे, तो क्या सादी के उपयोग में कछ वदि हई है : और

(घ) यदि वृद्धि हुई है तो कितनी ?

Khadi PRODUCTION

[*464. Shri R. S. Tiwari: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Central Government have prepared or are considering any scheme for increasing the production of Khadi;

(b) whether Government issued orders to other Ministries last year regarding the increasing use of Khadi;

(c) if so, whether there has been any increase in the use of Khadi; and

(d) if so, what is the quantum of such increase?]

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Certain State Governments have initiated schemes for development of khadi. The Central Government's interest in khadi development is